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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP 116/16	For submission of arguments	397/ 398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA 9742132241 FOR ABHISIT ATUR	PETITIONER	

Counsel for petitioner is present. No representation for respondent. Connected matter is listed on 24.11.2017. This matter is ordered to be listed on 24.11.2017. No further adjournment will be given. Counsel for petitioner to submit his arguments on the next date of hearing as it is a old case of the year 2012.

List it on 24.11.2017.


MEMBER (J)


MEMBER (T)